



NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 84/241/HDB/2017
NAME OF THE COMPANY	Ammana Bio Pharama Ltd &(09)Others
NAME OF THE PETITIONER(S)	Mr. B.R.Jayaram
NAME OF THE RESPONDENT(S)	Ammana Bio Pharama Ltd &(09)Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYAMADAYAMA	counsel for	9849866556	~\ _}^s

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.Y.Suryanarayana Learned counsel for the Petitioner and Mr.N.Harinath, Mr.DVAS Rami Prasad, Mr.Raman, T.Sujan Kumar Reddy Learned Counsels for the Respondents.

Post the case for final hearing on 27th March 2018.

Member (T)

Member (J)